

Development Council to make recommendations for the production of books on different subjects for school students,

(b) if so, the details thereof; and

(c) whether there is any proposal under the consideration of Government to involve Private book publishers also in the publishing of books for school students ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :** (a) and (b). The National Book Development Council had set up a working group to prepare a draft for National Book Policy. One of the terms of reference assigned to the working group was production of books covering wide range of subjects and their availability at reasonable prices to the readers

(c) The Council has submitted a report on National Book Policy and has made several recommendations. One of the recommendations is to involve private publishers in publication of school textbooks. Government is examining these recommendations in consultation with other Departments/agencies.

**Public Representative of Delhi Public Library Board**

1922. **SHRI MANVENDRA SINGH :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of public representatives on the Delhi Public Library Board,

(b) whether the Honorary Chairman of the Library Board is also a public representative;

(c) whether the democratic character of the Board has been maintained; and

(c) if so, in what manner ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND**

**CULTURE (SHRIMATI KRISHNA SAHI) :** (a) As per Rules and Regulations of the Delhi Library Board there are four public representatives on the Board as indicated below :

(i) one member to be nominated by the Chairman, Delhi Metropolitan Council, from amongst the members of the Council;

(ii) Two members to be nominated by the Mayor, Municipal Corporation of Delhi, from amongst the members of Corporation.

(iii) One member to be nominated by the President, New Delhi municipal Committee, from amongst the members of the Committee.

(b) No, Sir. There is no provision to this effect in the Rules and Regulations of the Delhi Library Board.

(c) and (d). Yes, Sir. All members of the Board have equal right of voting.

**Loss on Suburban Train Services.**

1923. **SHRI GURUDAS KAMAT :** Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Government are incurring losses on suburban train services;

(b) if so, the details of losses incurred during the last three years; and

(c) the efforts made by Government to wipe out the losses ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) Yes, Sir.

(b) The details of losses for the last three years are as under :

(Figures in crores of Rupees)

Year	Loss
1982-83	63.02
1983-84	70.33
1984-85	76.22

(c) The loss could not be wiped out or reduced as the increase in cost of inputs has been more than adjustment in fares.

**West Bengal Students for Admission in MBBS Course 1986**

1924. SHRI AMAR ROYPRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government have received a Memorandum from students of West Bengal who desire to take admission in the 1st year MBBS course during 1986;

(b) if so, the details thereof and the action taken by Government thereon;

(c) whether these students have been denied admission in 1st year MBBS Course, 1986 in the Armed Forces Medical College, Pune, All India Institute of Medical Sciences, New Delhi, and Institute of Medical Sciences, Banaras Hindu University, Varanasi; and

(d) if so, the reasons thereof and what steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). The Government of India in the Ministry of Health and Family Welfare received a memorandum from students of West Bengal regarding alleged denial of admission into 1st year MBBS course 1986 at Armed Forces Medical College, Pune. AIIMS, New Delhi and IMS, BHU, Varanasi. The main grievance was about the non-production of mark-sheet of the qualifying examination by the stipulated dates prescribed by the above medical institutions for the reason that they do not receive mark-sheet of the qualifying examination before the second week of August in any year.

(c) and (d). In so far as AIIMS New Delhi is concerned, the Institute Authorities have reported that no candidate from West Bengal has been denied admission to be MBBS Examination due to non-submission

of mark-sheet of the qualifying examination by the stipulated date. Due consideration is given by the Institute to merit in case the candidate's difficulty is genuine for non-submission of mark-sheet of the qualifying examination due to non-declaration of the result by the University/Board etc. No candidate has been denied admission to MBBS for want of mark-sheet of the qualifying examination by the AIIMS if his/her name had appeared in the merit list.

As regards Armed Forces Medical College Pune, it has been reported that no candidate has so far been refused admission due non-availability of result of the qualifying examination at the time of admission.

As regards the institute of Medical Sciences, Banaras Hindu University, Varanasi, Government of India have no information whether the Institute has denied admission to any student due to non-production of mark-sheet of the qualifying examination.

**Treaty with Portugal on Education**

1925. SHRI SHANTARAM NAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether is a treaty with the Government of Portugal in respect of matters of Education;

(b) whether degree of Portuguese Universities are recognised in India and vice-versa; and

(c) if not, whether Government are considering a suggestion for taking initiative in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI):

(a) Yes. Sir.

(b) The degrees of Portuguese Universities have not yet been taken up for consideration for recognition by the Government of India and vice-versa.